

**Chief Judge, Court of Small Causes
In the Court of Smt DIVYASHREE C M
SCCH - 13 - II ADDL. SCJ AND ACMM
Cause List Dated 27-09-2021**

**Morning Session
SUMMONS**

Case Type	Case No./Year	Sub Stage	Advocate
1) M.V.C.	4867/2016	AWAIT NOTICE	MENTO ISSAC
2) S.C.	1441/2016	ISSUE COURT NOTICE	H.S. CHANDRAIAH
3) S.C.	440/2017	ISSUE COURT NOTICE	SUNITHA H SINGH
4) S.C.	441/2017	ISSUE COURT NOTICE	SUNITHA H SINGH
5) ECA	7/2019	ISSUE COURT NOTICE	ARJUN.R.KHOT
6) M.V.C.	4953/2019	WRITTEN STATEMENT	SHIVALINGAIAH K P
7) M.V.C.	5659/2019	STEPS	H.R. JAYARAM
8) M.V.C.	1295/2020		NAGESH K.V.
9) M.V.C.	1565/2020	STEPS	B.S.MANJUNATH
10) M.V.C.	1566/2020	STEPS	B.S.MANJUNATH
11) EX	724/2020	OBJECTIONS	M.J. SRINIVAS
12) S.C.	197/2021	FOR STEPS FINALLY	PRADEEP KS
13) S.C.	200/2021	FOR STEPS FINALLY	PRADEEP KS
14) S.C.	201/2021	STEPS	Y V JUCHANI
15) S.C.	202/2021	FOR STEPS FINALLY	PRADEEP KS
16) M.V.C.	2612/2021	WRITTEN STATEMENT	A.SREENIVASAIAH
17) M.V.C.	2613/2021	WRITTEN STATEMENT	A.SREENIVASAIAH
18) M.V.C.	2774/2021	WRITTEN STATEMENT	S.R. DESAI
19) M.V.C.	2822/2021	STEPS	A.SREENIVASAIAH
20) M.V.C.	3449/2021		M.G.RAGHAVENDRA
21) M.V.C.	3450/2021		M.G.RAGHAVENDRA
22) M.V.C.	3451/2021		M.G.RAGHAVENDRA
23) M.V.C.	3452/2021		M.G.RAGHAVENDRA
24) EX	627/2021	Issue Cause Notice to JDR	S.M.KULKARNI

HEARING

1) C.C.	13527/2012		Ms. Nag Associates
---------	------------	--	--------------------

EVIDENCE

25) ECA	25/2016	Cross Examination of RW	K SRINIVAS
26) M.V.C.	3704/2016	Issue Bailable Warrant to witness	
27) M.V.C.	6796/2016		RAGHAVENDRA E P
28) M.V.C.	1218/2017	RESPONDENT EVIDENCE	B.S. MANJUNATH
29) M.V.C.	1958/2017	RESPONDENT EVIDENCE	SACHIN V SHETTAR
30) M.V.C.	3039/2017	Further evidence for	N.M.HANDRAL

31) S.C. 765/2018	petitioner	N.MANJUNATH
32) M.V.C. 4020/2018	DEFN EVIDENCE	V. RAMESH BABU
33) M.V.C. 5290/2018	CROSS OF PW1	B.S. MANJUNATH
34) ECA 157/2018	SS TO WITNESSES	K.P. SHIVALINGAIAH
35) M.V.C. 6075/2018	FURTHER EVIDENCE	J.V. SRINIVAS
36) M.V.C. 113/2019	SS TO WITNESSES	NARAYANA SWAMY.G
37) M.V.C. 210/2019	CROSS EXAMINATION OF PW	SURESH.M.LATUR
38) S.C. 275/2019	CROSS OF PW1	A.SREENIVASAIAH
39) M.V.C. 2206/2019		SRIDHARA.T.
40) M.V.C. 2747/2019	PETITIONER EVIDENCE	ASHOK KUMAR
41) M.V.C. 2748/2019	PETITIONER EVIDENCE	R. CHANDRA SHEKHAR
42) M.V.C. 3624/2019	PETITIONER EVIDENCE	R. CHANDRA SHEKHAR
43) M.V.C. 4371/2019	PETITIONER EVIDENCE	R.SUDARSHAN
44) M.V.C. 4372/2019	PETITIONER EVIDENCE	CHANDRASHEKAR R
45) M.V.C. 4440/2019	PETITIONER EVIDENCE	CHANDRASHEKAR R
46) M.V.C. 5540/2019	SS TO WITNESSES	REEYAZULLA SHARIEF
47) M.V.C. 5734/2019	PETITIONER EVIDENCE	CHANDRASHEKAR R
48) M.V.C. 5948/2019	SS TO WITNESSES	MALLIKARJUNA.K.
49) M.V.C. 6115/2019	PETITIONER EVIDENCE	A.SREENIVASAIAH
50) M.V.C. 7182/2019	PETITIONER EVIDENCE	UMESHA R
51) M.V.C. 7418/2019	Re-issue hand summons to Witness	P. PUTTA RAJU
52) M.V.C. 7468/2019	CROSS EXAMINATION OF PW	KRISHNAMURTHY K
53) M.V.C. 398/2020	RESPONDENT EVIDENCE	V.D. RAVIRAJ
54) M.V.C. 557/2020	PETITIONER EVIDENCE	SHANTHAPPA T K
55) M.V.C. 558/2020	PETITIONER EVIDENCE	U. SHIVA KUMAR
56) M.V.C. 560/2020	PETITIONER EVIDENCE	U. SHIVA KUMAR
57) M.V.C. 663/2020	PETITIONER EVIDENCE	DILEEP.N
58) M.V.C. 798/2020	PETITIONER EVIDENCE	T.C.SATHISHKUMAR
59) M.V.C. 969/2020	Further Evidence for Respondent	N.R. NAGARAJA
60) M.V.C. 2642/2020	CROSS OF PW1	PRUTHVIRAJ L.N.
61) M.V.C. 3068/2020	PETITIONER EVIDENCE	KRISHNA MURTHY .S.G.
62) M.V.C. 3070/2020	CROSS OF PW1	M.B. MURALIDHARA
63) M.V.C. 3425/2020	PETITIONER EVIDENCE	R SHIVAKUMAR
64) M.V.C. 4069/2020	PETITIONER EVIDENCE	T P SRINIVASA
65) M.V.C. 165/2021	CROSS OF PW1	M.G.RAGHAVENDRA
66) S.C. 124/2021	PLNTF EVIDENCE	B.K KUMAR
67) S.C. 126/2021	PLNTF EVIDENCE	ROHIT.R.ACHAR
		ROHIT.R.ACHAR

68) S.C.	172/2021	FURTHER EVIDENCE FOR PLNTF	NAGARAJA .S
69) S.C.	196/2021	PLNTF EVIDENCE	PRADEEP KS
70) S.C.	199/2021	PLNTF EVIDENCE	PRADEEP KS
69) S.C.	124/2021	PLNTF EVIDENCE	ROHIT.R.ACHAR
70) S.C.	126/2021	PLNTF EVIDENCE	ROHIT.R.ACHAR
71) S.C.	172/2021	FURTHER EVIDENCE FOR PLNTF	NAGARAJA .S
72) S.C.	196/2021	PLNTF EVIDENCE	PRADEEP KS
73) S.C.	199/2021	PLNTF EVIDENCE	PRADEEP KS
74) S.C.	203/2021	PLNTF EVIDENCE	PRADEEP KS
75) M.V.C.	1183/2021	PETITIONER EVIDENCE	R. BALAJI SINGH
76) M.V.C.	1184/2021	PETITIONER EVIDENCE	R. BALAJI SINGH
ARGUMENTS			
77) S.C.	1025/2014		A.R. JADHAV
78) M.V.C.	2501/2018		SHASHIKIRAN C
79) M.V.C.	7250/2018		VINODA .B.C.
80) M.V.C.	7251/2018		VINODA .B.C.
81) M.V.C.	2151/2019		BASAVARAJU.D.
82) M.V.C.	5947/2019		A.SREENIVASIAH
83) M.V.C.	6414/2019		SUDEEP D.R.
84) M.V.C.	7774/2019		N. MANJUNATH
JUDGEMENT			
85) M.V.C.	3037/2017		N.MANJUNATH
86) M.V.C.	948/2019		B.S. MANJUNATH
87) M.V.C.	4145/2019		S.J.KRISHNAJI RAO
88) M.V.C.	7180/2019		H.R. RAMESH
ORDERS			
89) EX	964/2020		M. SREENIVASA
Settlement			
90) EX	1182/2019		JAYAVARDHAN B R
91) M.V.C.	5969/2019		C.M.GOWDA
92) M.V.C.	7682/2019		A. DHANANJAYA

**Chief Judge, Court of Small Causes
In the Court of Smt DIVYASHREE C M
SCCH - 13 - II ADDL. SCJ AND ACMM
Cause List Dated 28-09-2021**

**Morning Session
SUMMONS**

Case Type	Case No./Year	Sub Stage	Advocate
1) M.V.C.	7758/2018	Issue NOTICE	N.M.SWAMY
2) M.V.C.	1513/2020	Issue NOTICE	GIRIMALLIAIAH
3) M.V.C.	2789/2021	WRITTEN STATEMENT	T.V. RAMESH
4) S.C.	561/2021	ISSUE SUMMONS TO DEFENDANT	PRASANNA SIMHA.H.K.

HEARING

5) MISC	101/2018	FOR ENQUIRY	LAVA V
6) S.C.	990/2020	REFER TO LOK-ADALATH	JAI M PATIL
1) C.C.	32297/2010	ACCUSED STATEMENT u/s 313 CrPC	M.S.Law and Laws

EVIDENCE

7) M.V.C.	280/2014		T.PARAM ESHWARAPPA
8) M.V.C.	281/2014		T.PARAMESHWARAPPA
9) M.V.C.	5953/2016	Further cross of PW1	M S BYRE REDDY
10) M.V.C.	5954/2016	FURTHER EVIDENCE	M S BYRE REDDY
11) M.V.C.	3356/2018	FURTHER CHIEF EXAMINATION OF RW	SHIVALINGAIAH K P
12) M.V.C.	3655/2018	CROSS OF PW1	MANJUNATHA.H.R.
13) M.V.C.	3691/2018	CROSS OF PW1	H. DEVARAJ
14) M.V.C.	5396/2018	FURTHER CHIEF EXAMINATION OF RW	C.M. GOWDA
15) M.V.C.	5885/2018	SS TO WITNESSES	ADINARAYAN
16) M.V.C.	7522/2018	CROSS OF PW1	V.VENKATARAMAPPA
17) M.V.C.	353/2019	Further evidence for petitioner	V. MURALI PRASAD
18) M.V.C.	951/2019	Further cross of PW1	T.C.MALLIKARJUNASWAMY
19) M.V.C.	1706/2019	RESPONDENT EVIDENCE	R SURESH
20) M.V.C.	1707/2019		R SURESH
21) M.V.C.	1789/2019	CROSS OF PW1	SIDDLINGE GOWDA
22) M.V.C.	2818/2019	RESPONDENT EVIDENCE	P. SURESH
23) M.V.C.	2860/2019	FURTHER CHIEF EXAMINATION OF RW	R. CHANDRA SHEKHAR
24) S.C.	871/2019	PLNTF EVIDENCE	V.B. RAVISHANKAR

25) M.V.C. 4219/2019	PETITIONER EVIDENCE	AMARESHA.N.
26) M.V.C. 4220/2019	PETITIONER EVIDENCE	AMARESHA.N.
27) S.C. 1092/2019	PLNTF EVIDENCE	B. OBALESH
28) M.V.C. 4600/2019	FURTHER CHIEF EXAMINATION OF PW	AMARNATHA.M.J.
29) M.V.C. 4635/2019	PETITIONER EVIDENCE	KRISHNA MURTHY S G
30) M.V.C. 5286/2019	CROSS OF PW1	GIRIMALLAIAH
31) M.V.C. 5390/2019	Re-issue hand summons to Witness	R. GOPAL
32) M.V.C. 5855/2019	RESPONDENT EVIDENCE	T.V. RAMESH
33) M.V.C. 6569/2019	PETITIONER EVIDENCE	K.S.NAGARAJA
34) M.V.C. 6570/2019	FURTHER CHIEF EXAMINATION OF PW	K.S.NAGARAJA
35) M.V.C. 6907/2019	PETITIONER EVIDENCE	D HARSHA
36) M.V.C. 549/2020	PETITIONER EVIDENCE	DAYANAND HIREMATH
37) M.V.C. 578/2020	PETITIONER EVIDENCE	GURUSWAMY K.S.
38) M.V.C. 867/2020	SS TO WITNESSES	VIRUPAKSHA .T.T
39) M.V.C. 868/2020		VIRUPAKSHA .T.T
40) M.V.C. 1416/2020	CROSS OF PW1	A.SREENIVASAIAH
41) M.V.C. 2278/2020	PETITIONER EVIDENCE	C GIRI BABU
42) M.V.C. 3046/2020	PETITIONER EVIDENCE	S. KRISHNA MURTHY
43) M.V.C. 3067/2020	PETITIONER EVIDENCE	M.LAXMANA
44) M.V.C. 3096/2020	PETITIONER EVIDENCE	H.B. RUDRESH
45) M.V.C. 81/2021	PETITIONER EVIDENCE	T.V. RAMESH
46) M.V.C. 163/2021	PETITIONER EVIDENCE	B.K KUMAR
47) M.V.C. 164/2021	PETITIONER EVIDENCE	B.K KUMAR
48) S.C. 38/2021	PLNTF EVIDENCE	T.P.MUTHANNA
49) M.V.C. 511/2021	PETITIONER EVIDENCE	G.P. SHIVAPRASAD
50) M.V.C. 550/2021	PETITIONER EVIDENCE	YASHODHA D.N.
51) M.V.C. 1413/2021	PETITIONER EVIDENCE	D.V.VISHWANATH GOWDA
52) S.C. 491/2021	PLNTF EVIDENCE	H.M. DEVAGURURAJA
	ARGUMENTS	
53) ECA 150/2018		B.R SRINATH
54) M.V.C. 7389/2018		UNNI KRISHNAN M
	JUDGEMENT	
55) M.V.C. 5112/2018		B.K KUMAR
56) S.C. 1669/2018		M.L. SRIMATHI
57) M.V.C. 1120/2019		RAVITEJA
58) M.V.C. 5853/2019		T.V. RAMESH
	OBJECTIONS	
59) S.C. 932/2020		SHIVAKUAMR D.K.

**Chief Judge, Court of Small Causes
In the Court of Smt DIVYASHREE C M
SCCH - 13 - II ADDL. SCJ AND ACMM
Cause List Dated 29-09-2021**

**Morning Session
SUMMONS**

Case Type	Case No./Year	Sub Stage	Advocate
1) EX	106/2018	STEPS	DINESH S
2) EX	1725/2019	STEPS	N.M.SWAMY
3) M.V.C.	83/2021	WRITTEN STATEMENT	RAVITEJA
4) M.V.C.	250/2021	WRITTEN STATEMENT	CHANDRASHEKAR R
5) M.V.C.	395/2021	WRITTEN STATEMENT	KRISHNA H.L.
6) EX	249/2021	ISSUE DELIVERY WARRANT	MARIAPPA M.S.
7) M.V.C.	2464/2021	WRITTEN STATEMENT	SHASHANKA KOLAVADI
8) S.C.	580/2021	ISSUE SUMMONS TO DEFENDANT	SHRIHARSHA R. LONDHE
9) S.C.	581/2021	ISSUE SUMMONS TO DEFENDANT	SUNDARESHA

EVIDENCE

10) M.V.C.	7343/2016	CROSS EXAMINATION OF PW	K.N. HARISH BABU
11) M.V.C.	7344/2016		K.N. HARISH BABU
12) M.V.C.	6202/2017	SS TO WITNESSES	SURESH M. LATUR
13) M.V.C.	2685/2018	RESPONDENT EVIDENCE	K. VENKAT RAM
14) M.V.C.	5334/2018	SS TO WITNESSES	RAJESH G.C
15) M.V.C.	7759/2018	Further evidence for petitioner	V MAHESH
16) S.C.	186/2019	PLNTF EVIDENCE	RAMACHANDRAPPA N.D.
17) M.V.C.	2498/2019	Further evidence for petitioner	THIMMEGOWDA H.G.
18) M.V.C.	2499/2019	SS TO WITNESSES	THIMMEGOWDA H.G.
19) M.V.C.	2684/2019	FURTHER CHIEF EXAMINATION OF RW	R. CHANDRA SHEKHAR
20) M.V.C.	7469/2019	CROSS OF PW1	M V Viswanath
21) M.V.C.	1933/2020	SS TO WITNESSES	G.C. RAJESH
22) M.V.C.	2053/2020	PETITIONER EVIDENCE	N. KUMAR
23) M.V.C.	2142/2020	PETITIONER EVIDENCE	UMASHANKAR
24) M.V.C.	4728/2020	PETITIONER EVIDENCE	N.MANJUNATH
25) M.V.C.	4729/2020	PETITIONER EVIDENCE	N.MANJUNATH
26) M.V.C.	84/2021	Further evidence for petitioner	HARISHA S K

27) M.V.C. 248/2021	PETITIONER EVIDENCE	CHANDRASHEKAR R
	ARGUMENTS	
28) S.C. 752/2017		C.R RAVI SHANKAR
	JUDGEMENT	
29) M.V.C. 263/2012		P.SURESH
30) M.V.C. 2075/2019		M V Viswanath
31) M.V.C. 5856/2019		T.V. RAMESH
32) S.C. 1457/2019		N.P. SINGRI
33) M.V.C. 7599/2019		B. RAJE GOWDA
34) S.C. 793/2020		M.S. VINAYAKA
	ORDERS	
35) M.V.C. 1985/2016		S. SRIRANGA
36) ECA 156/2018		S. KUMARASWAMY

**Chief Judge, Court of Small Causes
In the Court of Smt DIVYASHREE C M
SCCH - 13 - II ADDL. SCJ AND ACMM
Cause List Dated 01-10-2021
Morning Session
SUMMONS**

Case Type	Case No./Year	Sub Stage	Advocate
1) EX	1361/2018	REISSUE SAME	R. RAVI PRAKASH
2) EX	509/2019	STEPS	KRISHNA MURTHY S G
3) EX	776/2019	Issue attachment of movebles	B.K. KUMAR
4) M.V.C.	4337/2019	FOR STEPS FINALLY	M.R.KUMARA SWAMY
5) S.C.	1179/2019	STEPS	KESHAV KUMAR
6) S.C.	1244/2019	STEPS	V.SRINIVASA
7) M.V.C.	6430/2019	Reissue Notice	ASHOK KUMAR
8) EX	1719/2019	STEPS	PRADEEP.B.N.
9) M.V.C.	7766/2019	APPEARANCE OF PARTIES	N. MANJUNATH
10) M.V.C.	7767/2019	APPEARANCE OF PARTIES	N. MANJUNATH
11) S.C.	933/2020	STEPS	SHIVAKUMAR D.K.
12) S.C.	1030/2020	STEPS	BHUVAN K P
13) M.V.C.	4725/2020	APPEARANCE OF PARTIES	N.MANJUNATH

14) EX	114/2021	REISSUE CAUSE NOTICE	SANDEEP KATTI
15) S.C.	173/2021	REISSUE SUMMONS	HAJIRA BI
16) EX	225/2021	STEPS	V RAJIAH
17) EX	329/2021	Issue attachment of movebles	N.RAJKUMAR
18) M.V.C.	2371/2021	Reissue Notice	RAVITEJA
19) M.V.C.	2823/2021	Reissue Notice	ROHINI NS
20) EX	585/2021	STEPS	M.R.KUMARA SWAMY
21) M.V.C.	3550/2021	Issue Notice to R1 and R2	MALLIKARJUNA K
22) M.V.C.	3551/2021	Issue Notice to R1 and R2	SRIDHAR.N.
23) M.V.C.	3561/2021	Issue Notice to R1 and R2	C.BASAVARAJU
HEARING			
24) S.C.	1424/2017	TO HEAR ON IA	RAVIKUMARA R
25) M.V.C.	1803/2018		K.B. ROOPA
26) M.V.C.	1804/2018		K.B. ROOPA
27) REV	5/2020	FOR ENQUIRY	K. USHA
EVIDENCE			
28) M.V.C.	3199/2016		P. PUTTARAJU
29) M.V.C.	4540/2017	PETITIONER EVIDENCE	RAVI S SAMPRATHI
30) M.V.C.	4784/2017	CROSS OF PW1	C GIRI BABU
31) M.V.C.	7339/2017	Further evidence for petitioner	NARASIMHA MURTHY K N
32) M.V.C.	7441/2017	RESPONDENT EVIDENCE	M.G.RAGHAVENDRA
33) M.V.C.	2150/2019	FURTHER EVIDENCE	B.M. CHANDRASHEKHARA
34) M.V.C.	6057/2019	RESPONDENT EVIDENCE	MANGALA
35) S.C.	1442/2019	CROSS OF PW1	A.SREENIVASIAH
36) M.V.C.	6429/2019	PETITIONER EVIDENCE	NAVEENNANDA .D.T.
37) M.V.C.	6899/2019	SS TO WITNESSES	ASHOK KUMAR
38) M.V.C.	7855/2019	PETITIONER EVIDENCE	B.K KUMAR
39) M.V.C.	464/2020	CROSS OF PW1	L.T.GOPAL
40) M.V.C.	465/2020	FURTHER CHIEF EXAMINATION OF PW	M.N. NANDINI URS
41) M.V.C.	709/2020	PETITIONER EVIDENCE	M.N. NANDINI URS
42) M.V.C.	1294/2020	PETITIONER EVIDENCE	UMASHANKAR
43) M.V.C.	1563/2020	FURTHER CHIEF EXAMINATION OF PW	SHIVAKUMARASWAMY
44) M.V.C.	2144/2020	CROSS OF PW1	B.S.MANJUNATH
45) S.C.	989/2020	PLNTF EVIDENCE	RAVITEJA
ARGUMENTS			
46) M.V.C.	5756/2018		GIRIMALLIAH
47) M.V.C.	1949/2020		NAGARAJA DAMODARA

FOR PAYMENT

48) EX 113/2016
49) EX 369/2019

SANNE GOWDA S
MALLESHA.V.